

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/ 11040 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated, Guwahati the 13<sup>th</sup> November, 2024.

Sub: **Casual leave.**

Ref:- Your Letter No. DJK/Esstt./11769, dtd. 04.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.11.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

-sd-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-111/2012/ 11041 /A dated** , 13-11-24

Copy to:-

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

**JT.REGISTRAR (VIGILANCE)**